

(b) The average annual amount of income-tax realised from the rice mill owners of the District during this period is Rs. 79,000.

ASSISTANCE TO SPORTS TEAMS

*2524. **Dr. Ram Subhag Singh:** Will the Minister of Education be pleased to state:

(a) whether Government give any financial assistance to Indian sports teams going abroad to participate in international sports festivals;

(b) if so, how many such sports teams were given financial assistance during 1953-54; and

(c) what was the total amount of this aid?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes.

(b) Four.

(c) Rupees forty thousand only (Rs. 40,000/-)

GRANTS FOR TRIBAL WELFARE

*2525. **Shri Sanganna:** Will the Minister of Home Affairs be pleased to state whether allocation of grants for 1954-55 for Tribal Welfare to the various organisations and institutions has been decided upon?

The Deputy Minister of Home Affairs (Shri Datar): No grant is given by the Centre direct to non-official organisations and institutions for the welfare of scheduled Tribes. In the case of ex-Criminal Tribes and Other Backward Classes a statement showing the funds allotted to non-official organisations is laid on the Table of the House. [See Appendix X, annexure No. 18] The amount allotted is, however, tentative and will be finalised after the detailed schemes submitted by these organisations have been examined.

INDIAN INSTITUTE OF TECHNOLOGY, KHARAGPUR

*2526. **Shri N. B. Chowdhury:** Will the Minister of Education be pleased to state:

(a) whether any special facilities are given to the students belonging to the Scheduled Castes and Tribes, in the matter of admission to the Indian Institute of Technology, Kharagpur; and

(b) what is the approximate number of students who can study and do research work in this Institute?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) Yes. 12½ per cent of the total seats are reserved for students belonging to the Scheduled Castes and Tribes.

(b) Upto 1225.

भूतपूर्व सैनिकों की युद्धोत्तर पुनर्निर्माण निधि

५७७. श्री भक्त दर्शन: क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर प्रदेश सरकार द्वारा वित्तीय वर्ष १९५३-५४ में भूतपूर्व सैनिकों की युद्धोत्तर पुनर्निर्माण निधि में से कितनी राशि व्यय की गई ;

(ख) प्रत्येक शीर्ष के अन्तर्गत कितनी राशि व्यय की गई ;

(ग) वर्ष के अन्त में निधि में कुल कितनी राशि रह गई थी ; और

(घ) इस निधि में से १९५४-५५ के लिये कितनी राशियां मंजूर की गई हैं और किन किन योजनाओं के लिये ?

The Deputy Minister of Defence (Sardar Majithia): (a) Rs. 7,48,777/-

(b) and (d). A statement is placed on the Table of the House. [See Appendix X, annexure No. 19]

(c). Rs. 1,23,39,573/-